

AS

13-12-91

Hon. Mr. Justice V.C. Srinivasulu

Got this case before the  
division bench 24-1-92.

24.1.92

No filing of D.P.  
refn 29.1.92  
A

V.C.

OK

4e for the applicant  
for filed MP 546-A L  
for estate hearing

S.F.

29.1.92

Hon. Mr. Justice V.C. Srinivasulu  
Hon. Mr. A.B. Gowth., Jm

but the case before  
the Bench of which  
Hon. V.C. - is not a member

24/1/92

OK

M.P. has been filed by  
applicant for withdrawal  
of application.  
S.F.

J

Jm

V.C.